

CENTRAL ADMINISTRATIVE TRIBUNAL

ERNAKULAM BENCH

© O.A. No.250/94

Wednesday this the 9th day of February, 1994.

CORAM:

THE HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

THE HON'BLE MR.P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

Attakkoya .K.
Filaria Assistant(Casual Labourer),
Indira Gandhi Hospital,
Kavaratti.

.. Applicant

By Advocate Mr.P.V.Mohanam

vs.

1. The Administrator,
Union Territory of Lakshadweep,
Kavaratti.

2. The Director of Medical & Health Services,
Union Territory of Lakshadweep,
Kavaratti.

.. Respondents

By Advocate Mr.M.V.S.Namboodiri

ORDER

CHETTUR SANKARAN NAIR(J),VICE CHAIRMAN:

Applicant seeks a direction to command respondents to pay him daily wages , at the rate of 1/30th of the minimum of the scale of pay Rs.750-940 and Dearness Allowance. He relies on the judgment in O.A.No.41/90 ¹⁰ support of his contention.

2. Learned Standing Counsel appearing for the respondents submitted that the representation made by the applicant in this behalf Annexure A5, will be considered and disposed of within two months from today. This undertaking is reasonable. We record the same and direct respondents to pass appropriate orders on Annexure A5 within two months from today.

3. Application is disposed of with the aforesaid direction. No costs.

Dated the 9th February, 1994.


P.V.VENKATAKRISHNAN
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN